

support of their demands and whether any assistance has been provided to the families of the deceased by the Central and State Governments;

(b) whether people inciting the current incidents of violence in Jammu and Kashmir have been identified; and

(c) the action taken against people identified thus?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Yes Sir, The law & order situation in the State of Jammu and Kashmir was near normal till May, 2010. However, beginning June 11, 2010, the situation took a serious turn and a cycle of violence engulfed the Valley threatening law and order and public peace. As per reports, 101 civilians were killed in the civil disturbances during the period from 11th June to 31st October, 2010. During this period of violent agitations, a large number of public properties, government buildings and vehicles have been damaged. The State Government has sanctioned *ex-gratia* relief of Rs. 5 lakhs to the Next-of-Kin of the civilians killed in the civil disturbance in J&K. The State Government have arrested 2266 individuals. Among the arrested, 81 persons responsible for fomenting and leading the agitation have been booked under Public Safety Act.

Insurgent groups in North-Eastern States

245. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government asked North-Eastern States to take adequate steps for possible terror strike in the region;

(b) if so, whether insurgent groups in the North-Eastern States have increased;

(c) whether such insurgent groups are having sophisticated weapons which are supplied to them by Pakistan's ISI and their jehadi collaborators; and

(d) if so, the steps Union Government has taken to defuse the activities of insurgent groups in North-Eastern States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) North Eastern States are suitably sensitized from time to time as and when inputs about the possible terror strikes are received from intelligence agencies.

(b) The overall security situation in the North Eastern States has improved in the year 2010 in comparison with the situation in the previous year i.e., 2009. However, few nascent insurgent groups have come up in the present year. These include Garo National Liberation Army (Meghalaya), Hill Tiger Force and Dimas National Democratic Front in the district of Dima Hasao (Assam), Karbi Longri N.C. Hills Liberation Front/military Council faction and the Liberation Democratic Council of Misingland (Assam). Factions of insurgent outfits breaking away from the parent organizations have also contributed to the formation of these nascent outfits.

(c) There are reports of Indian Insurgent Groups (IIG) leaders maintaining links with operatives of Pakistan's ISI, especially those based in Bangladesh and Thailand.

(d) Central Government has deployed Central Security Forces to aid the State authorities for carrying out counter insurgency operations and providing security for vulnerable institutions and installations; shared intelligence on continuous basis; gave financial assistance for strengthening of the local Police Forces and intelligence agencies under the Police Modernization Scheme; and provided assistance for strengthening various aspect of the security apparatus and counter-insurgency operations, by way of reimbursement of Security Related Expenditure. The scheme is being implemented in all States of the region except in Mizoram and Sikkim. Central Government has also assisted the States for raising of additional Forces in the form of India Reserve Battalions. Vigilance and surveillance on the border has been strengthened. The Security Forces along the border have been patrolling the border areas regularly and they have been suitably sensitized regarding arms smuggling by the insurgents from time to time. Government of India has voiced its concerns with the Governments of Myanmar and Bangladesh, over the reported smuggling of arms through their territories.

Boundary disputes amongst States

246. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that boundary disputes among some States are pending since long;